

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.

Original Application No.38 of 2019 (SZ)

M/s. Fomra Housing and Infrastructure Pvt. Ltd,
Rep. by its Managing Director Mr. Sharad Fomra
Having its office at No.18, AA Block, 3rd Street,
Anna Nagar, Chennai – 600 040.
CIN-U45200TN2008PTC067499
E-mail ID: sharad@fomra.co.in
Phone No. 98406 98000

...Applicant

Vs

1. The Member Secretary
Tamil Nadu Pollution Control Board,
No.76, Mount Salai, Guindy,
Chennai – 600 032
Email ID:- tnpcb-chn@gov.in
Phone No:- 044-2235 3145

... Respondents

REPORT FILED ON BEHALF OF THE 1ST & 2ND RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD.

Filed by
Thiru.C. Kasirajan,
Advocate, Chennai.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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Re. By its Managing Director Mr. Sharad Fomra
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Anna Nagar, Chennai- 600 040.
CIN-U45200TN2008PTC067499
E-mail ID:sharad@fomra.co.in
Phone no.9840698000

...Applicant

-Vs-

1. The Member Secretary
Tamil Nadu Pollution Control Board,
No.76, Mount Salai, Guindy,
Chennai-6000 032.
Email ID:-tnpcb-chn@gov.in
Phone No:-044-22353145.

2. The District Environmental Engineer, Ambattur
Tamil Nadu Pollution Control Board,
No.77 A, South Avenue Road,
Ambattur Industrial Estate,
Chennai- 600 058.
Email ID:- deeambattur@gmail.com
Phone No:-044-26880219.

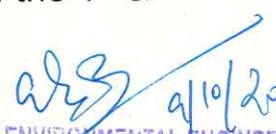
3. Mr. C. Haridoss
S/o. Mr. Chandran,
M/s. Sri Devi Karumari Fish Angaadi,
No.1/30, Chettiyar Agaram Main Road,
Chettiyagaram, Chennai – 600 077.

...Respondents

**REPORT FILED ON BEHALF OF THE 1ST AND 2ND
RESPONDENTS - TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Ramasubbu, son of V. Ramasamy, Hindu, aged about 57
years, having office at No.76, Mount Salai, Guindy, Chennai-600 032,
do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu
Pollution Control Board and I am filing this Report on behalf of the 1st &


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

2nd Respondents Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT (SZ) has passed order dated 25.06.2020 and directed inter alia as follows:-

"The committee is directed to file further report to this Tribunal by e-mail or by e-filing at ngtszfilling@gmail.com on or before 24.07.2020 and the other respondents are also directed to file their reply statement to the allegation mentioned in the application before that date through e-mail or e-filing".

3. It is respectfully submitted that pursuant to the above order, the premises of the M/s. Sri Devi Karumariamman Fish Angadi (Partnership firm operated by Mr. C Haridass and Mr. B Hariharan) located at No. 1/30, ChettiarAgaram Main Road, ChettiarAgaram, Karambakam, Chennai was inspected on 22.07.2020. During inspection, the following were observed:

- i. The unit was under operational;
- ii. It was informed that the fish market is operated from 5.00 A.M to 11.00 a.m. that too only two days in a week. Also, informed that the unit is not operated and closed completely on Sunday due to complete lock down;
- iii. The unit's activity involves unloading of fishes and selling of the same on whole sale basis and the left-out fishes are cleaned (if necessary) and sold to the retailers;
- iv. The wash water is collected in the common collection tank through concrete lined channel and is being disposed into the Thirumazhilsai


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

Town Panchayat Sewage Treatment Plant of 3.0 MLD capacity, Thiruvallur District for further treatment through tanker lorries;

v. The solid waste of 30 kg/day (fish cleaning and cutting process) generated is being collected and sent to private agency who is processing and converting into manure;

vi. The unit has provided septic tank followed by soak pit arrangements for the treatment and disposal of domestic sewage generated;

vii. To control the odour nuisance, the unit has covered all the sides with metal sheets of 15-20 feet height and the Fish Angadi is in operation from 5.00 A.M to 11.00 A.M only;

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to take this Report on record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

BEFORE ME

VERIFICATION

I, R. Ramasamy, S/o. V. Ramasubbu, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai - 600032, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

Verified at Chennai on this 9th day of October, 2020.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No. 76, MOUNT SALAI, CHENNAI-600 032

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1ST & 2ND RESPONDENTS - TAMILNADU
POLLUTION CONTROL BOARD.**

**Advocate for Respondents No.1 & 2
Thiru. Kasirajan
Advocate, Chennai.**

Date: 10.10.2020